

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

STARRED QUESTION NO:109  
ANSWERED ON:01.12.2014  
CORRUPTION IN AVIATION SECTOR  
Singh Shri Rama Kishore

**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether certain employees of public and private airlines including the pilots and cabin crew staff have been reportedly indulging in malpractices, irregularities and corruption;
- (b) if so, the details of such instances reported during the last three years and the current year, airline-wise including Air India;
- (c) whether the Government has taken any action against those involved in such cases; and
- (d) if so, the details therefore along with the steps taken or being taken by the Government to check such illegal activities and malpractices in the Civil Aviation sector?

**Answer**

Minister of CIVIL AVIATION (Shri Ashok Gajapathi Raju Pusapaiti)

- (a) to (d) The information will be collected and placed before the house.